

OFFICE OF THE DISTRICT & SESSIONS JUDGE, BIKANER

:: ORDER ::

S.No. Estt/2020/ 428

Dated : 27 November, 2020

On Account of administrative exigency following orders are being made :-

I.

Sh. Narayan Das Purohit, Presently posted as Reader Grade-III in the court of Civil Judge & Judicial Magistrate, Bikaner. He is transferred and posted as Reader Grade-III, **Civil Judge & Judicial Magistrate, Chhattargarh**, Bikaner with immediate effect on the vacant post.

II.

Sh. Mohd. Sageer, Presently posted as Sheristedar Grade-III, Civil Judge & Judicial Magistrate, Bikaner. He is transferred and posted as Reader Grade-III in Civil Judge & Judicial Magistrate, Bikaner vice **Sh. Narayan Das Purohit** with immediate effect.

III.

Sh. Ashish Shivran, Sheristedar Grade-III Presently posted in Special Judicial Magistrate (N.I. Act Cases) No.2, Bikaner. He is transferred and posted as Sheristedar Grade-III in the court of **Civil Judge & Judicial Magistrate, Chhattargarh**, Bikaner on the vacant post with immediate effect.

IV.

Sh. Kamal Kumar Sain, Clerk Grade-II, Presently posted in the court of Family Judge No.1, Bikaner. He is transferred and posted as Clerk Grade-II in **Civil Judge & Judicial Magistrate, Chhattargarh**, Bikaner on the vacant post with immediate effect.

V.

Sh. Vijay Kumar Choumal, Clerk Grade-II, Presently posted in the court of Chief Judicial Magistrate, Bikaner. He is transferred and posted as Clerk Grade-II in **Civil Judge & Judicial Magistrate, Chhattargarh**, Bikaner on the vacant post with immediate effect.

VI.

Sh. Giriraj Prasad Sain, Process Server, Presently posted as Process Server, District & Sessions Court, Bikaner. He is directed to perform his duties in **Civil Judge & Judicial Magistrate, Chhattargarh**, Bikaner under work management with immediate effect till further order.

VII.

Sh. Devendra Singh Meratia, Class-IV, Presently posted in the court of Special Judge SC/ST (P.O.A.Cases), Bikaner. He is transferred and posted as Class-IV in **Civil Judge & Judicial Magistrate, Chhattargarh**, Bikaner on the vacant post with immediate effect.

Note:-

1. The above mentioned employees are directed to handover the charge of his present post and join his new assignment within 3 working days from the date of order positively.

M
27.11.20
District & Sessions Judge,

Bikaner.

S.No. 8617

Dated : 27.11.20

Copy forwarded to the following for information and necessary action :-

1. Family Court No.1, Bikaner
2. Spl. Judge SC/ST (P.O.A. Cases), Bikaner
3. Chief Judicial Magistrate, Bikaner
4. Civil Judge & Judicial Magistrate, Bikaner
5. Civil Judge & Judicial Magistrate, Chhattargarh
6. Special Judicial Magistrate (N.I. Act Cases) No.2, Bikaner
7. Account Section, District & Sessions Court, Bikaner
8. Sr. Munsrim, District & Sessions Court, Bikaner
9. System Officer with the direction to e-mail concerns.
10. Personal file Sarva Sh. Narayan Das Purohit/ Mohd. Sageer/ Ashish Shivran/ Kamal Kumar Sain/Vijay Kumar Choumal/ Giriraj Prasad Sain/ Devendra Singh Meratia

M
27.11.20
District & Sessions Judge,

Bikaner